(1)

15-4-87

Hon. Ajay John — AM
Hon. G.S. Sharma — JM

Sri Anand Kumar for the applicant and Sri prashant Mathur for the respondents are present. The order dated 9-2-87 which is being challenged in the said application, issued by the Assistant personnel officer is admitted by both the parties. Departmental remedy is readily available to the applicant in this case which has not be exhausted. He should exhaust his departmental remedy before coming to this Tribunal.

The application is, accordingly dismissed at admission stage.

AM.

JM.